

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 1022/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: GSC Industries Pvt. Ltd.  
V/s  
The Registrar of Companies.

SECTION OF THE COMPANIES ACT: 560(6)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	Manoj Kr. Garg	Advocate	] Petitioner	Pandit 22.05.17
②	Harsh Pandit	Advocate		

ORDER

Learned Counsel requested for further time to file a rejoinder. Let the rejoinder be filed within 2 weeks with a copy in advance to the Counsel opposite.

List on 20<sup>th</sup> July 2017.

sd/-  
(CHIEF JUSTICE M.M KUMAR)  
PRESIDENT  
sd/- sha  
(SMT. DEEPA KRISHAN)  
MEMBER (T)

Dated: 22-5-17  
Kanta